

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA 179/2001

DATE OF ORDER: 5.2.2003

Dr. Lalit Kishore son of Late Shri Chaman Lal aged about 53 years, resident of B-22, Prabhu Marg, Tilak Nagar, Jaipur.

.... Applicant.

VERSUS

Kendria Vidhyalaya Sangathan through its Commission, 18, Institutional Area, Shahid Jeet Singh Marg, New Delhi.

.... Respondent.

Mr. Rajendra Vaish, Counsel for the applicant.

Mr. V.S. Gurjar, Counsel for the respondents.

CORAM:

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant submits that he wants to withdraw this OA and file a duly constituted OA. Prayer granted subject to limitation. The OA is dismissed as withdrawn.


(M.L. CHAUHAN)
MEMBER (J)


(H.O. GUPTA)
MEMBER (A)